

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: DISTRICT AND SESSIONS JUDGES - Incharge arrangements made for the District and Sessions Judges who have been nominated to attend the Confidential work at High Court of Andhra Pradesh, Amaravati from 10.01.2022 to 12.01.22 - Orders - Issued.

READ: Letter Roc.No.09/2020-RC, dated 04.01.2022 from the Registrar (Recruitment), High Court of Andhra Pradesh

ORDER ROC.NO.08/2022-B.SPL. DATED:05.01.2022

The High Court made the following order:-

The District and Sessions Judges mentioned in column number 2 are nominated to attend the confidential work at High Court of Andhra Pradesh, Amaravati from 10.01.2022 to 12.01.2022 or till completion of work, whichever is later, vide letter of the Registrar (Recruitment) dated 04.01.2022. The officers mentioned in column number 3 of the corresponding row are placed incharge of the officers mentioned in column number 2, during their absence.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	PRESIDING OFFICER OF THE COURT PLACED INCHARGE
(1)	(2)	(3)
1.	SMT. P.VENKATA JYOTHIRMAI, Prl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
2.	SRI C.PURUSHOTTAM KUMAR, Prl. District and Sessions Judge, Kadapa.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Kadapa.
3.	DR.V.RADHA KRISHNA KRUPA SAGAR, Prl. District and Sessions Judge, Kurnool.	I Addl. District and Sessions Judge, Kurnool.
4.	SRI ERUGULA BHIMA RAO, Prl. District and Sessions Judge, West Godavari at Eluru.	I Addl. District and Sessions Judge, West Godavari at Eluru
5.	SRI N.SOLOMON RAJU, XII Addl. District and Sessions Judge, Pithapuram, East Godavari at Rajahmundry.	Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.

6.	SRI B.SYAM SUNDER, Metropolitan Sessions Judge-cum-II Addl. District Judge, Vijayawada, Krishna District.	XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada-cum-VIII Addl. M.S.J., Vijayawada.
7.	SRI G.ANWAR BASHA, I Additional District and Sessions Judge, Guntur.	II Addl. District and Sessions Judge, Guntur.
8.	SRI V.GOPALA KRISHNA RAO, Judge, Family Court-cum-V Addl. District Judge, Tirupati, Chittoor District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum- IV Addl. District and Sessions Judge, Tirupati
9.	SRI P.BHASKAR RAO, Special Judge for SPE & ACB Cases-cum- Addl. District and Sessions Judge, Kurnool.	Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge. Kurnool.
10.	SRI G.DURGAIAH, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.	VII Addl. District and Sessions Judge-cum-IV Addl. M.S.J., Vijayawada.
11.	DR. S.RAJANI, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Court), Vijayawada, Krishna District	VIII Addl. District and Sessions Judge, Vijayawada-cum-V Addl. MSJ, Vijayawada.
12.	SMT. K.RADHA RATNAM, XII Addl. District and Sessions Judge, Vijayawada, Krishna District.	Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Andhra Pradesh, Vijayawada.
13.	SRI O.VENKATA NAGESWARA RAO, XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.	III Addl. District and Sessions Judge, Guntur.
14.	SRI N.NAGA RAJU, III Addl. District and Sessions Judge, Bhimavaram, West Godavari District	IV Addl. District and Sessions Judge, Tanuku, West Godavari District.

15.	SMT. G.PRATHIBHA DEVI, Judge, Mahila Court-cum-V Addl. District and Sessions Judge-cum- III Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District.	VII Addl. District and Sessions Judge-cum-IV Addl. M.S.J., Vijayawada.
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All the nominated officers are requested to report before the Registrar (Recruitment), High Court of Andhra Pradesh at 9.00 A.M. on 10.01.2022.

Singh
06.1.22
REGISTRAR (VIGILANCE)

To

1. The officers
2. The Incharge officers.
3. The Registrar (Recruitment), High Court of Andhra Pradesh, Amaravati.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Prakasam at Ongole, Kadapa, Kurnool, West Godavari at Eluru, East Godavari at Rajamahendravaram, Krishna at Machilipatnam, Guntur, Chittoor.
6. The Section Officer, Recruitment Cell, High Court of Andhra Pradesh.